

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**CIRCULAR**

No: 39

Dated: 07/08/2018

It has been observed that some of the Officers/officials of the High Court do not wear proper dress/uniform while on duty and it has also been observed that some of the Officers/officials of the High Court roam about in the corridors of the High Court without any justifiable reason.

In the aforesaid backdrop, it is impressed upon all the Officers/officials of the High Court to wear proper dress/uniform while on official duty and they are further impressed upon to remain seated on their assigned desks unless called by the Hon'ble Judges or by their superior Officers.

(Sanjay Dhar)  
Registrar General

No: 31872-90/N-4

Dated: 07/08/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
5. Joint Registrar Administration (Main wing)  
.....for information and compliance.
7. CPC e-Courts, High Court of J&K Srinagar for uploading the circular on the official website.

Registrar General